

(15)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/64/(IB)/2017
NAME OF THE PETITIONER(S) : G B ENGINEERING ENTERPRISES PVT LTD
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 10 RULE 7

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. G. SATHYANARAYANA For Corporate
(A. K. MYLAMY & ASSOCIATES) Applicant

ORDER

Counsel for Applicant present and filed an Application under section 10 for initiating CIR process against the Applicant. Heard the Counsel for the Applicant. **Reserved for order.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)